

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No.131
LA(I.B.C)/1383(CH)2023
IA(I.B.C)/1364(CH)2023
In
C.P. (IB) No. 523/Chd/Hry/2019
(Admitted)

IN THE MATTER OF:

Sentinel Consultants Pvt. Ltd.

... Petitioner-Financial Creditor

Versus

Nestor HR Services Pvt. Ltd.

... Respondent Corporate Debtor

Under Section: 7, 54(1) 1BC 2016

Order delivered on 25.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 05.06.2024.

Sd/-

Court Officer